

ORDER SHEET

O.A / MA / RA / CP NO. 10/06 OF 20Applicant/s R.N. Singh Respdts. U.D. / Eon.Advocate for Applicant/s San Atk Sawastara Advocate for Respondent/s S.C. Mishra

Notes of the Registry	Orders of the Tribunal	Sheet No.
<u>23.01.09</u> No sitting in ct no ii today. Adjourned. List on 26.03.09. <u>hve</u> <u>23/1</u> REGISTRAR <u>26/3/09</u> List O.A./C.C.P./R.A. before Hon'ble Bench for Adm./F.O./F.H. On <u>13/5/09</u> <u>13.5.09</u> There is no sitting in ct. No ii today. Adjourned List on 15.5.09. <u>Boe</u> <u>hve</u> <u>C.</u>	<u>15/05/09</u> <u>Hon'ble Mrs. Manjulika Grantam AM</u> None for the applicant OA is dismiss for point of prosequetion prosecution. <u>Manjulika</u> AM. <u>S.V.</u>	